

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

C.P. (IB)/321(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **MAHESH SHANTILAL SANGHVI V/s**
 HELLIOS TUBEALLOYS PRIVATE
 LIMITED

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Petitioner.
2. In case on the next date of hearing none appears on behalf of the Petitioner, this Company Petition will be dismissed for want of prosecution.
3. List this matter on **01.08.2024** for dismissal.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna